

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SMT C. P. JAIN
DAILY BOARD CIVIL CAUSE LIST OF DATE 13.08.2020.
C.R. NO.06**

Sr. No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1.	SU 2410/17	Shaila Maruti Naik V/s 1. MCGM & Ors.	N/M Argument	M/s. N.N. Vaishnawa and Co.,	
2.	SU 2448/17	1. Yogesh Keshav Bele 2. Hrishikesh Keshav Bele 3. Vrinda Keshav Bele V/s 1. MCGM & Ors.	N/M Argument	M/s. N.N. Vaishnawa and Co.,	
3.	St. 4001/20	Rawali Camp Nagrik Seva Samiti V/S MCGM	N/M Hearing	S.S. Kudalkar	
4.	St. 4014/20	Prakash Pandurang Alim V/S MCGM	N/M Hearing	Ashish N. Phalke	
5.	SU 2439/12	Karamshi Kanji Savla V/S MCGM	N/M Hearing	Manish P. Jagani	
6.	SU 2530/16	Lalchand Saddal Gupta V/S 1. MCGM 2. Asst. Comm.	Argument	M. S. Singh	
7.	SU 1513/19	Lindwall Joseph Rodrigues V/S MCGM	Argument	Omprakash Tiwari	
8.	SU 3214/19	Joey Shekar Arolkar V/S. 1. MCGM 2. Exe. Eng. F.Ward 3. Asst. Eng.	Argument	Rajesh Kanojiya	
9.	SU 924/20	Kishor Pandurang Koli V/S MCGM	Argument	Ashok M. Saraogi	
10.	St. 3804/20	Madhukar Pundalik Kalokh V/S MCGM	N/M Hearing		
11.	St. 3546/20	Darshana Narendra Worlikar V/S MCGM	Reply/ Hearing		